Flying of IA 167 without mandatory Checking

2366. SHRIMATI VEENA VERMA:
SHRI KAPIL, VERMA;
KUMARI SUSHILA TIRIA:
SHRI RAJUBHAI A, PARMAR:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether it is a fact that the Delhi-Goa-Cochin-Trivandrum flight IA 167 was cleated at Indira Gandhi Airport on February 13, without the mandatory B certificate; if so, what are the reasons therefor;
- (b) whether the flight on its landing in Goa, the ground engineer on duty refused to clear the flight on the plea that he would not allow the rules to be violated;
- (c) whether it is also a fact that engineer flew to Goa to issue the said certificate; and
- (d) if so, whether any inquiry has been made and punishment given to those held responsible?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAI PATIL): (a) The Indian Airlines slight IC-467 (and not IC-167) was released from Delhi after carrying out check inspection schedule.

- (b) After landing at Goa, the Station Engineer, on scrutiny, noticed that check B inspection validity had expired and, therefore, the aircraft was not allowed to fly on the next sector without Check B inspection.
 - (c) Yes, Sir.
- (d) The matter is being investigated. The aircraft Maintenance Engineer has been asked to submit his AME License to the Director General Civil Aviation and not to exercise the privileges of his licence pending completion of the enquiry.

Reluctance of pilots to use ILS at Delhi Airport

to Questions

2367. SHRIMATI VEENA VERMA:
SHRI KAPIL VERMA;
SHRI RAJUBHAI A. PARMAR;
KUMARI SUSHILA TIRIA:

Will the Minister of CIVIL AVIA-TION AND TOURISM be pleased to refer to answer to Starred Question 108 given in the Rajya Sabha on the 1st March, 1989 and state:

- (a) when the instrumental landing systems were installed at Delhi Airport, at what cost and when were they declared operational; and
- (b) what is the number of times when the pilots working with the Indian Airlines, Vayudoot or Air India have used them so far; stating the reasons given by them for their reluctance to use them; if any?

THE MINISTER OF STATE OF IHE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) and (b) Instruments Landing System (ILS) was first installed at Delhi airport in mid 1950. This equipment was replaced in 1972 at a cost of Rs. 16.00 lakhs. The following works remain to be done before the ILS can be used as Category-II by the pilots:

- (i) Mid-runway RVR(Runway Visual Range) to be provided by the Meteorological Department;
- (ii) Pilot_S to be trained by the airlines to use Instrument Landing System Category-II; and
 - (iii) Functioning of the ground lighting system ensured to Category-II standard.